

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:237
ANSWERED ON:09.08.2012
MULLAPERIYAR DAM
Rajesh Shri M. B.;Viswanathan Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has received any memorandum from the Government of Kerala regarding the safety of Mullaperiyar Dam;
- (b) if so, the steps being taken in this regard;
- (c) whether any cracks have been reported in the dam due to seismic occurrences;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government to ensure water supply from the Mullaperiyar dam to the State of Tamil Nadu

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (e) An Empowered Committee for Mullaperiyar Dam constituted on the directions of the Supreme Court, looked into issues raised before it, has examined the issue of safety of Mullaperiyar Dam (including seismic safety) through expert agencies and submitted its final report to the Supreme Court in April, 2012. The matter is subjudice.